

Per Capita Consumption of LPG

4570. SHRI BAL RAM SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the per capita consumption of LPG in the country, and in Uttar Pradesh in particular;

(b) the steps proposed to be taken by Government to enhance the supply of cooking gas to this State; and

(c) the total demand of cooking gas by the end of 1987 in Uttar Pradesh and the extent to which the demand is likely to be met?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) The per capita annual consumption of LPG in the country and in Uttar Pradesh is of the order of 119 Kgs and 109 Kgs respectively

(b) Additional LPG connections will continue to be released in Uttar Pradesh under the Annual customer enrolment programme of the oil industry in keeping with augmentation in the availability of the bulk LPG and related infrastructure,

(c) The total demand of LPG for domestic consumers in Uttar Pradesh by the end of 1987 is estimated at 12,450 MT/month, subject to availability of the product and the related infrastructure. This demand is expected to be met in full.

Supply of Foodgrains for Tribal Areas

4571. DR. C. P. THAKUR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that large quantity of wheat and other food grains allotted for tribals has been sold in open market; and

(b) if so, the measures proposed to be taken to prevent such casues?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) the foodgrains for distribution at specially subsidised rates in ITDP areas is issued by Food Corporation of India to the State Governments. It is the responsibility of the State Governments/Union Territories to ensure that the foodgrains so issued reach the beneficiaries. However, some cases of diversion have been reported.

(b) The State Government have been advised to arrange for continuous monitoring and strict vigilance to eliminate malpractices in the distribution of specially subsidised foodgrains.

Central Assistance for Industrial Projects in Kerala

4572. SHRI THAMPAN THOMAS: Will the Minister of INDUSTRY be pleased to state:

(a) how many central-assisted industrial projects exist in Kerala State at present; and

(b) the proposal for central-assisted industrial projects in 1987-88?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI. M. ARUNACHALAM): (a) The Industrial Projects in the Central Sector in Kerala for which outlays have been provided in the 7th Five Year Plan are as below:

1. Cochin Refineries Ltd
 - (i) Benzene Project
 - (ii) Refinery
2. Balmer Lawrie and Company Ltd.
3. Fertiliser and Chemicals Travancore Ltd.
 - (i) Caprolactam Project